

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Orig APPLICATION NO. _____ OF 1997

Applicant(s) Nimal Sharma

Respondent(s) U.O. I & ors

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
26/8/97 Copy of this order sent to Pet by Regd AD Vidharis 153 dt 09.9.97.	None present for the Applicant Defects not removed despite granting last opportunity by Honble Court on 25/7/97. As per the Honble Court orders, the case is hereby declined to register.  REGISTRAR C. A. T. JODHPUR